

RAJYA SABHA*Wednesday, 11th September 1957*

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS**INFILTRATION OF PAKISTANI NATIONALS INTO INDIA**

*586. SHRI S. C. DEB: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that continued infiltration of Pakistani nationals into India by the Assam border and other borders is going on; and

(b) what steps Government have taken to stop such infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) Extensive patrolling is done on the border areas by the police to check infiltration of Pakistani nationals into India. Suitable action is taken against such Pakistani nationals if detected.

SHRI S. C. DEB: May I know for how long such infiltration has been going on in this country and the total number of infiltrations in a year?

MR. DEPUTY CHAIRMAN: Total number of?

SHRI S. C. DEB: Such infiltrations in a year.

SHRI B. N. DATAR: Such infiltration has gone down during the last few months. I have figures for the period 1st January to 30th April 1956. It was about 1,500 and this year for the same period it is 520.

SHRI S. C. DEB: May I know whether there are any special areas where large-scale infiltration is there?

SHRI B. N. DATAR: I am not aware of any.

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SHRI N. C. SEKHAR: May I know, Sir, whether infiltration has increased very recently?

MR. DEPUTY CHAIRMAN: He said that it has gone down.

SHRI N. C. SEKHAR: The Minister says that the infiltration has gone down but the Press reports say

MR. DEPUTY CHAIRMAN: You must take the answer given by the Minister, not the Press reports.

SHRI JASWANT SINGH: What is the purpose of this infiltration?

SHRI N. C. SEKHAR: Decrease is on the western front or the eastern front?

MR. DEPUTY CHAIRMAN: Order, order.

SHRI B. N. DATAR: For various purposes.

EXCEEDING OF EXPENSE RATIO BY THE LIFE INSURANCE CORPORATION

*587. SHRI J. C. CHATERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that under the present management the Life Insurance Corporation has already exceeded the maximum limit of 15 per cent, expense ratio permitted under the Insurance Act of 1950; and

(b) if so, what steps are proposed to be taken by the Corporation to check the expenses and to keep them within the above limit?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) The expense ratio of the Life Insurance Corporation will be known only after the accounts of the first financial period of the Corporation are completed.

(b) Does not arise.

MR. DEPUTY CHAIRMAN: Next question.